

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, HAMIRPUR.
H.P.

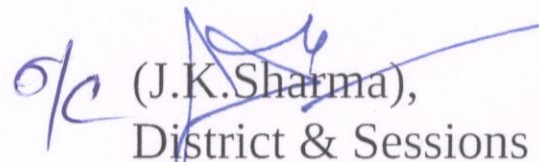
No. DSJ (HMR)/ Reader/2021/-
Dated: Hamirpur the 13th Sep., 2021.

OFFICE ORDER:

Since, I shall be on casual leave on 14.09.2021 & 15.09.2021 It is, hereby ordered that all the cases fixed during the aforesaid date (except under trial cases shall be taken up for effective hearing in futures dates as under:-

Sr. No.	Fixed for	Taken up on.
1.	14.09.2021	30.09.2021
2.	15.09.2021	01.10.2021

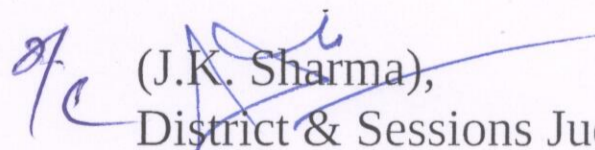
However the under trial cases fixed for 14.09.2021 and 15.09.2021 shall be taken upm for effective hearing on 16.09.2021 & 17-09.2021 respectively.


(J.K. Sharma),
District & Sessions Judge,
Hamirpur ,H.P.

Endst. No.DSJ(HMR)Reader/2020/- 5004 dated 13 th Sep., 2021.

Copy for information is forwarded to:- 5008

- 1 The District Attorney/P.P. Hamirpur,H.P).
- 2.. The President, District Bar Association, Hamirpur/Nadaun for information.
3. The Reader of this Court.
4. Civil and Criminal Ahlmad(s) of this Court. They are directed to place copy of Notice/ office order on each file.
5. Notice board of this Court.


(J.K. Sharma),
District & Sessions Judge,
Hamirpur, (H.P).